

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI**

Company Appeal (AT) No. 105 of 2020

In the matter of:

Registrar of Companies **....Appellant**

Vs.

AD Fin Capital Services India Pvt. Ltd. **....Respondent**

Present

**For Appellant: Mr. Kamal Kant Jha, Mr. Santosh Kumar (RoC), Mr.
Gopal Singh (Dy. RoC), Advocates.**

**For Respondent: Mr. UK Chaudhary, Sr. Advocates with Mr. Abhishek
Nahta & Mr. Sameer Gupta and Mr. Satyam Roy,
Advocates.**

With

Company Appeal (AT) No. 106 of 2020

In the matter of:

Registrar of Companies **....Appellant**

Vs.

Attractive Fin-Lease Pvt. Ltd. **....Respondent**

Present

**For Appellant: Mr. Kamal Kant Jha, Mr. Santosh Kumar (RoC), Mr.
Gopal Singh (Dy. RoC), Advocates.**

**For Respondent: Mr. UK Chaudhary, Sr. Advo. With Mr. Abhishek Nahta
& Mr. Satyam Roy, Advocates**

With

Company Appeal (AT) No. 115 of 2020

In the matter of:

Registrar of Companies **....Appellant**

Vs.

Acquiss Pvt. Ltd. **....Respondent**

Present

For Appellant: Mr. Kamal Kant Jha, Mr. Santosh Kumar (RoC), Mr.

Gopal Singh (Dy. RoC), Advocates
For Respondent: Mr. UK Chaudhary, Sr. Adv. With Mr. Abhishek Nahta
& Mr. Satyam Roy, Advocates

With

Company Appeal (AT) No. 116 of 2020

In the matter of:

Registrar of Companies

...Appellant

Vs.

Euro Asia Mercantile Pvt. Ltd.

...Respondent

Present

For Appellant: Mr. Kamal Kant Jha, Mr. Santosh Kumar (RoC), Mr.
Gopal Singh (Dy. RoC), Advocates

For Respondent: Mr. UK Chaudhary, Sr. Advo. With Mr. Abhishek Nahta
& Mr. Satyam Roy, Advocates

With

Company Appeal (AT) No. 117 of 2020

In the matter of:

Registrar of Companies

...Appellant

Vs.

Nandal Finance and Leasing Pvt. Ltd.

...Respondent

Present

For Appellant: Mr. Kamal Kant Jha, Mr. Santosh Kumar (RoC), Mr.
Gopal Singh (Dy. RoC), Advocates

For Respondent: Mr. Arun Saxena and Mr. Saral Sharma, Advocates.

ORDER
(Virtual Mode)

05.03.2021: Learned Counsel for the Appellant further seeks and is granted two weeks' time to file the order passed by the Hon'ble Supreme court in the case of Approva Leasing.

Let these matters be fixed 'For Hearing' on **14th April, 2021.**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

SC/BM